

NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH  
Finance Centre, 3<sup>rd</sup> Floor, New Town, Kolkata 700 161  
(Phone:033-2324 0089 Fax:033-2324 0094)

No. 01/05/2014/NGT/EZB/KOL/MTS / 433

DATE: 04.06.2022

**CORRIGENDUM**

In continuation to and partial modification of advertisement no. 01/05/2014/NGT/EZB/Kol/MTS/432 dated 03.06.2022 for the recruitment of 03 (Three) MTS's (Contractual) at National Green Tribunal, Eastern Zone Bench, Kolkata, the **criteria for Age Limit is to be read as "Maximum of 30 years at the time of engagement" in place of "Maximum of 25 years at the engagement"**.

All other conditions remain the same.



Librarian & Section Officer (In-charge)

**For, NGT, EZB, KOLKATA**

Section Officer  
NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

Encl: Advt. no.01/05/2014/NGT/EZB/Kolk/MTS/432 dated 03.06.2022

Copy to: Concerned file  
Website for upload  
Guard file

**NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH  
FINANCE CENTRE, 3<sup>RD</sup> FLOOR  
NEW TOWN, KOLKATA – 700 161**

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**(E-mail- [registrarngt-kolkata@gov.in](mailto:registrarngt-kolkata@gov.in))**

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No. 01/05/2014/NGT/EZB/Kol/MTS/432

Dated: 03.06. 2022

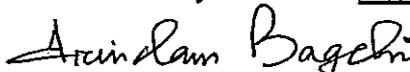
**Subject: Advertisement for engagement of 03 (Three) Multi Tasking Staff (MTS) purely on contractual basis in the National Green Tribunal, Eastern Zone Bench at Kolkata.**

Applications are invited from eligible candidates for engagement of 03(Three) MTS's on purely contractual basis initially for a period of **THREE MONTHS** which may be further extended depending upon the performance/ requirement or as may be decided by the Competent Authority as per the following criteria :

Sr. No.	Name of the post& Number	Eligibility	Age limit	Place of assignment	Remuneration
1.	MTS No. of Post – 03 (Three)	(i) Matriculation or equivalent from a recognized Board. (ii) Adequate knowledge of English language. (iii) Good communication skill (Courtesy in communication).	Maximum of 25 years at the time of engagement	<b>National Green Tribunal, Eastern Zone Bench, Kolkata.</b>	As per the Minimum Wages Act, as amended from time to time.

1. The terms and conditions for the above engagement shall be as follows:
  - i. The person engaged shall perform their service as assigned by the controlling officer.
  - ii. The working hours of the NGT from 9:30 AM to 5:00 PM with lunch break of 30 minutes from 1:30 PM to 2:00 PM with Saturday working (except 2<sup>nd</sup> Saturday).
  - iii. One casual leave shall be given in a month, to be availed with prior permission.
  - iv. In special circumstance, the person engaged can be called for service on holidays or duties can be assigned beyond normal working hours. The person engaged is required to mark attendance as per prevailing practice in the NGT.
  - v. The period of contractual engagement shall be decided by the Competent Authority, as per the requirement.
  - vi. National Green Tribunal shall have the right to examine/review the service rendered by him/her.
  - vii. He / She shall perform his/her obligation with all necessary skills, diligence, efficiency and economy.
  - viii. During the term of service, he/she shall not engage in any private business or professional activity which could conflict with the interest of the Government.
  - ix. He / She shall treat all the information as confidential and use the same only for the purpose of the performance of service.
  - x. The service can be terminated at any point of time, without giving any notice and assigning any reason thereof.
2. The Competent Authority reserves the right to either increase or decrease the number of posts at any stage and either to make engagement or may not proceed for engagement even though the candidates have applied for the posts.

3. Interested persons may submit their bio-data with the particulars in the **enclosed format** along with relevant documents to the **“Registrar, National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, New town, Kolkata – 700 161”** on or before **02.07.2022 (5:00 PM)**. Scanned copy of duly filled application can be sent by email to **registrarngt-kolkata@gov.in** by this date.

  
 Librarian & Section Officer (In-Charge)  
 Section Officer  
**NATIONAL GREEN TRIBUNAL**  
**EASTERN ZONE BENCH, KOLKATA**  
**For NGT, EZB, KOLKATA**

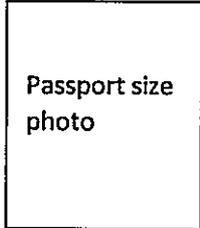
**Copy forwarded to:-**

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial & Hon'ble Expert Members
3. PA to Registrar General, NGT, PB, New Delhi
4. Registrar of all Zonal Bench
5. The Pay & Accounts Officer, Ministry of Environment, Forest & Climate Change, Government of India, IPB, Jor Bagh, New Delhi.
6. DCA cum DDO, NGT, PB, New Delhi
7. Computer In-charge, NGT, PB for uploading on the website
8. Concerned File
9. Guard file
10. Notice Board.

**NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH  
FINANCE CENTRE, 3<sup>RD</sup> FLOOR BLOCK III B  
NEW TOWN, KOLKATA – 700 161  
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**(E-mail- registrarngt-kolkata@gov.in)**

(FOR THE POST OF \_\_\_\_\_)



**Personal information**

1. Name in Full (In Block Letter):- \_\_\_\_\_
2. Date of Birth:- \_\_\_\_\_
3. Age:- \_\_\_\_\_
4. Gender: \_\_\_\_\_
5. Marital Status:- \_\_\_\_\_
6. Religion:- \_\_\_\_\_
7. Nationality:- \_\_\_\_\_
8. Category (Caste): - \_\_\_\_\_
9. Correspondence Address: \_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_
10. Permanent Address : \_\_\_\_\_  
\_\_\_\_\_
11. Contact No. (mandatory):- \_\_\_\_\_
12. Email I.D.(mandatory):- \_\_\_\_\_

13. Educational Qualification:

Exam passed	Name of the Board/University	Class or Division	% of Marks	Subject taken	Year of passing

14. Professional Qualification:

Exam passed	Name of the Board/University	Class or Division	% of Marks	Subject taken	Year of passing

15. Language known:- \_\_\_\_\_

16. Computer knowledge (if any):- \_\_\_\_\_

17. Typing speed:- \_\_\_\_\_

18. Stenography Speed:- \_\_\_\_\_

\_\_\_\_\_

19. Experience (if any):- \_\_\_\_\_

\_\_\_\_\_

20. Have your any relative serving in the NGT:- \_\_\_\_\_

**UNDERTAKING**

I, \_\_\_\_\_ hereby solemnly affirm and declare that the information furnished by me in the application and in the attached certificate is true and correct. If any information furnished by me is found to be false/incorrect, the Competent Authority may dis-engage me from the service immediately without any notice.

I, \_\_\_\_\_ know that the post for which I have applied is purely on contractual basis.

Date:-

Place:-

Candidate's Signature

(NAME \_\_\_\_\_)

**FOR OFFICE USE [NGT, EZB, KOLKATA]**

Remarks (if any):-

(Registrar)  
NGT (EZB), Kolkata